


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANATHA PADMANBHA SWAMY – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 884/252/HDB/2018
NAME OF THE COMPANY	K Sudharshan Reddy Estates Pvt Ltd
NAME OF THE PETITIONER(S)	K Sudharshan Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Hanu Ranjani	Adv	9868559322	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	902414366	

**ORDER**

Heard both sides, ROC filed its report. Order Reserved.



MEMBER JUDICIAL

Rk